Regarding fixed timeline for clearing subsidies and other formalities under PM Awas Yojana-Urban-Laid

SHRI VISHALDADA PRAKASHBAPU PATIL (SANGLI): I wish to draw the attention of the Government towards the challenges under PM Awaas Yojana Urban 1.0. Beneficiaries in my Parliamentary Constituency, Sangli, particularly under the Middle Income Group (MIG) categories, report delays in receiving the subsidy since 2021. When they contact the Central Nodal Agencies under the CLSS Awaas Portal, they are informed of file clearance delays by the Ministry of Finance. This is despite no issues with beneficiaries' Income Tax Returns or credit scores. Similar issues have been seen with the Beneficiary Led Construction (BLC) component, leaving many sanctioned houses in Maharashtra incomplete. Many live in shanties or halfconstructed houses due to ₹1.5 lakh central assistance per unit delays. Key reasons include Urban Local Bodies' failure to submit utilization certificates, the pandemic, and particularly rising construction costs. Beneficiaries are forced to use makeshift shelters, undermining the scheme?s purpose and leaving vulnerable families in distress. Urgent intervention is necessary to release funds and streamline processes. I recommend a fixed timeline for clearing pending subsidies and improvements to the CLSS Awaas Portal to restore confidence and ensure completion of houses and subsidies. This will provide much-needed relief to families who dream to have their own houses, upholding the intent of PMAY-U.